

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-208
IB-648(ND)/2019

IN THE MATTER OF:

Mr. Sudhir Gupta

Vs.

M/s. Edward Keventer (Successors) Pvt. Ltd.

....APPLICANT

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 13.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Mr. Piyush Singh, Mr. Aditya Pardlya, Mr. Akshay Srivastava,
Mr. Parteek Vats, Mr. Sourav Sharma, Advocates

For the Respondent

: Mr. Kartik Nayar, Ms. Meghna Mishra, Ms. Aishwarya
Mohapatra, Advocates

For the Intervener

:

ORDER

Counsels for both the sides are present. Matter is posted for making final submissions.

List on 6th March 2020.


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)